

BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL
PRINCIPAL BENCH, NEW DELHI

Original Application No.211 of 2022(PB)

S. Karthik,
Resident of Tulive Dakshin Apartment,
A.N. Elumalai Salai, Ayyappanthangal, Kandrathur Taluk,
Kancheepuram District.

...Applicant

Vs

The State of Tamil Nadu & others.

....Respondents

INDEX

S.No	Description	Page No.
1.	JOINT COMMITTEE INSPECTION REPORT AS PER THE HON'BLE NGT (PB), NEW DELHI ORDER DATED 14.11.2022 IN O.A.NO.211 OF 2022 FILED BY THE TAMIL NADU POLLUTION CONTROL BOARD.	1 - 8

Filed by
Tamil Nadu Pollution Control Board

JOINT COMMITTEE INSPECTION REPORT AS PER THE HON'BLE
NATIONAL GREEN TRIBUNAL (PB),NEW DELHI
ORDER DATED 14.11.2022 IN O.A.NO.211 OF 2022.

Submitted to
Hon'ble National Green Tribunal (PB)
NEW DELHI

January 2023

1. BACKGROUND:

The Hon'ble National Green Tribunal (PB) in its order dt.22.04.2022 in OA No. 211 of 2022 filed by Thiru.S.Karthik resident of Tulive Dakshin Apartment, A.N.ElumalaiSalai, Ayyappanthangal, Kundrathur Taluk, Kancheepuram District against the state of Tamil Nadu and Other regarding dumping of Municipal solid waste on the Metro Water land adjacent to his residential apartment TuliveDakshine emanates obnoxious odour and causes health hazard.

2. ORDERS OF THE HON'BLE TRIBUNAL

It is respectively submitted that the Hon'ble National Green Tribunal (PB), New Delhi in its order dated 22.04.2022 in the matter of O.A.No.211 of 2022 directed the following,

"we constitute a Joint Committee of the State PCB, Municipal Commissioner, Kancheepuram, and District Magistrate, Kancheepuram and direct the Joint Committee to meet within four weeks and undertake site visits, look into the grievances of the applicant and take requisite action as mandated by the Solid Waste Management Rules 2016 and other Rules as applicable by following due process of law. The State PCB will be the Nodal agency for coordination and compliance. Factual and action taken report may be furnished within three months by e-mail at judicial-ngt@gov.in preferably in the form of searchable PDF/OCR Support PDF and not in the form of Image PDF. List the matter for further consideration on 15/07/2022"

3. COMPOSITION OF THE COMMITTEE

In accordance to the Hon'ble Green Tribunal direction, the following members have been nominated as members of the committee.

1. Dr.M.Aarthi, I.A.S.
District Collector,
KancheepuramDistrict - Member
2. Thiru.Siva. Dhinakaran,
Block Development Officer,
Kundrathur Panchayat Union,
Kundrathur
(As the area in question comes under Kundrathur Panchayat Union, the BDO, Kundrathur Panchayat Union is a member in Place of Commissioner, Kancheepuram Corporation) - Member

3. Er. K.Prakash,
District Environmental Engineer,
Tamil Nadu Pollution Control Board,
Sriperumbudur

- Nodal officer

3 SCOPE OF THE COMMITTEE AS PER ORDER

(i) To submit the factual and action taken Report on the prayer.

4. JOINT INSPECTION OF THE COMMITTEE

The Joint Committee has inspected the above said site on 28.12.2022. During inspection, the committee observed the following.

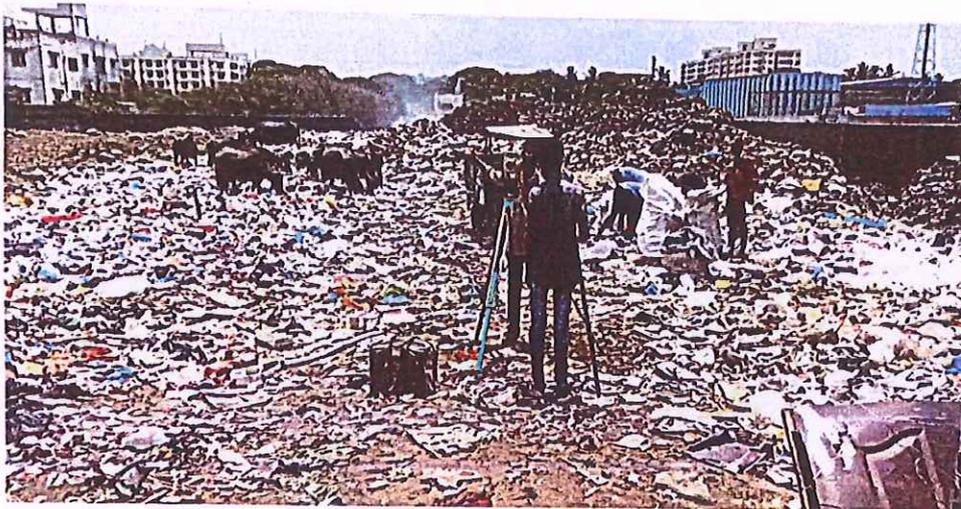
- i) It is respectively submitted that, the Ayyapanthangal Village Panchayat comes under the jurisdiction of Kundradhur Panchayat Union, Kancheepuram District having the administrative area extent of 13.88.50 Hectares. It is located adjacent to the area of Chennai Corporation.
- ii) Ayyapanthangal Village Panchayat comprises 15 wards, 448 streets having population of around 23,808 as per the 2011 Census. At present population of village panchayat at around 49,497
- iii) About 12.5 Tons per day of solid waste is being generated from the Ayyappangal Village Panchayat and the same is being collected door to door through 18 nos. of Pull Carts, 10 Nos. of Tri E-Cart and 3 Nos of Tractors with trailer.
- iv) The alleged site in which the said solid waste dumping is located at A.N. Elumalai Salai, Ayyappanthangal Village, Kundrathur Taluk, Kancheepuram District surrounded by vacant land in the Eastern side, Residences in Western side, vacant land in the Northern side and Tulive Dakshin Apartment in the Southern side.
- v) During inspection it was noticed that, the village panchayat has stopped dumping of Municipal Solid Waste in the disputed area.
- vi) The area in dispute was earlier inspected by the District Collector, Kancheepuram District along with other officials and instructed the BDO, Kundrathur to process the waste from the said location by in-situ processor. Accordingly, the local body has obtained quote from the solid waste in-situ processor of M/s. Qun Interiors Private Limited for an amount of Rs. 27, 93,060/- to carry out the processing of 1894 M3 or 1672 Tons of solid waste dumped in the said place. After obtaining necessary permission from the District Collector, the local body has issued work

order to the said in-situ processor under Corporate Social Responsibility (CSR) scheme through the industries.

vii) Out of 1672 Tons of Municipal Solid Waste processed through in-situ processor M/s. Qun Interiors Private Limited, 1505 Tons of processed waste has been sent for further use and the remaining 167 Tons of processed waste is still lying in that area for disposal. It was assured by the local body that, the remaining processed waste of 167 Tons will be sent for further use within one month vide Block Development Officer, Kundrathur Panchayat Union, Kancheepuram District letter dated 27.01.2023.

viii) The photographs taken before processing of the waste, during processing and after processing is submitted below.

Solid waste dumped in the said area before processing



During processing of the solid waste dumped in that area





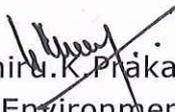
Inspection of the dump site by the District Collector, Kancheepuram District



After removal of Municipal Solid Waste in the said area**5. RECOMMENDATIONS:**

1. The Block Development Officer, Kundrathur Panchayat Union, Kancheepuram District shall ensure 100% collection of solid waste being generated within the jurisdiction Ayyappanthangal Panchayat with proper segregation, door to door collection, processing and disposal by complying with the provisions of the Solid Waste Management Rules 2016.
2. The Block Development Officer, Kundrathur Panchayat Union, Kancheepuram District shall ensure that no solid wastes are dumped further at S.F.No.128 Krishna Kalvai , Ayyappanthangal Village, Kundrathur Taluk, Kancheepuram District.
3. The Block Development Officer, Kundrathur Panchayat Union in which the village panchayat is located shall identify an alternate site for handling and processing of Municipal Solid Waste as per the Solid Waste Management Rules, 2016.


 Thiru. Siva. Dhinakaran,
 Block Development Officer,
 Kundrathur Panchayat Union,
 Kundrathur.


 Thiru. K. Prakash,
 District Environmental Engineer
 Tamilnadu Pollution Control Board,
 Sriperumbudur @ Oragadam,
 Kancheepuram District.


 Dr. M. Aarthi, I.A.S
 District Collector,
 Kancheepuram District

27/01/23

001977

அனுப்புநர்

த.கண்ணன்,
வட்டார வளர்ச்சி அலுவலர்(கி.உ)(பொ),
குன்றத்தூர் ஊராட்சி ஒன்றியம்,
(இ) படப்பை.

பெறுநர்

The District Environmental Engineer,
Tamil Nadu Pollution Control Board,
Sriperumbudur @ Oragadam 602 105.



ந.க.எண்.1016/2020/ஆ4, நாள்.27.01.2022

அய்யா,

பொருள் :- தேசிய பசுமை தீர்ப்பாய வழக்கு - - குன்றத்தூர் ஊராட்சி ஒன்றியம் - அய்யப்பன்தாங்கல் ஊராட்சி - ஆயில் மில் சாலையில் கிருஷ்ணா குடிநீர் - மேட்ரோ குடிநீர் திட்டத்திற்காக கையகப்படுத்தப்பட்ட இடத்தில் குப்பைகள் கொட்டப்படுவது - மாண்பமை சென்னை தெற்கு மண்டல பசுமை தீர்ப்பாயத்தில் வழக்கு நடைபெறுவது - மேற்கொள்ளப்பட்ட நடவடிக்கை அறிக்கை அனுப்புதல் - சார்ந்து.

பார்வை:- 1.சென்னை தெற்கு மண்டலம் தேசிய பசுமை தீர்ப்பாயம் வழக்கு எண்.211/2022 ஆணை.
2.மாவட்ட சுற்றுச்சூழல் பொறியாளர், தமிழ்நாடு மாசுக் கட்டுப்பாட்டு வாரியம், ஓரகடம், திருப்பெரும்புதூர் அவர்களின் கடிதம் எண். Lr.No.DEE/TNPCB/SPR/NGT Case No.211 of 2022/2022, Dt: 20.12.2022.
3.TEAM-C, No.17, Krishnaveni Ammal Nagar, 3rd Street, ANE Salai, Iyyapanthangal, Chennai-56-ன் ஆய்வு.
4.மாவட்ட ஆட்சித் தலைவர், காஞ்சிபுரம் அவர்களின் ஆய்வு மற்றும் அறிவுரைகள்.
5.வட்டார வளர்ச்சி அலுவலர்(கி.உ) அவர்களின் கடித.ந.க.எண்.1016/2020/ஆ4, நாள்.20.04.2022, 30.06.2022 மற்றும் 12.08.2022.
6.மாவட்ட ஆட்சித் தலைவர், காஞ்சிபுரம் அவர்களின் செ.மு.ந.க.எண்.369/2022/ஆ13, நாள்.17.08.2022.

காஞ்சிபுரம் மாவட்டம், குன்றத்தூர் ஊராட்சி ஒன்றியத்தைச் சார்ந்த அய்யப்பன்தாங்கல் ஊராட்சியில் ஆயில் மில் சாலையில் கிருஷ்ணா குடிநீர் - மேட்ரோ குடிநீர் திட்டத்திற்காக கையகப்படுத்தப்பட்ட இடத்தில் ஊராட்சியில் குடியிருப்புகளில் இருந்து சேகரிக்கப்படும் குப்பைகள் தேக்கி வைக்கப்பட்டுள்ளது குறித்து பார்வை-1ன்படி மாண்பமை சென்னை தெற்கு மண்டல பசுமை தீர்ப்பாயத்தில் வழக்கு நடைபெற்று வருகிறது. பார்வை-2ல் காணும் மாவட்ட சுற்றுச்சூழல் பொறியாளர் அவர்களின் கடிதத்தில் மேற்படி வழக்கு குறித்து எடுக்கப்பட்ட நடவடிக்கைகள் குறித்து அறிக்கை கோரப்பட்டுள்ளது.

குன்றத்தூர் ஊராட்சி ஒன்றியம், அய்யப்பன்தாங்கல் ஊராட்சியில் ஆயில் மில் சாலையில் கிருஷ்ணா குடிநீர் - மேட்ரோ குடிநீர் திட்டத்திற்காக கையகப்படுத்தப்பட்ட இடத்தில் ஊராட்சியில் குடியிருப்புகளில் இருந்து சேகரிக்கப்படும் குப்பைகள் தேக்கி வைக்கப்பட்டுள்ள இடத்தை பார்வை-3ன்படி TEAM-C குழு ஆய்வு செய்தபோது அந்த இடத்தில் உள்ள குப்பைகளை அகற்றிடுமாறு தெரிவிக்கப்பட்டது.

BEFORE THE NATIONAL GREEN
TRIBUNAL PRINCIPAL BENCH,
NEW DELHI
(Through Video Conferencing)

Original Application No. 211 of 2022

S. Karthik,
Resident of Tulive Dakshin Apartment,
A.N. Elumalai Salai, Ayyappanthangal,
Kundrathur Taluk,
Kancheepuram District.

...Applicant

Vs

The State of Tamil nadu & others.
....Respondents

JOINT COMMITTEE INSPECTION
REPORT AS PER THE HON'BLE NGT
(PB), NEW DELHI ORDER DATED
14.11.2022 IN O.A.NO.211 OF 2022 FILED
BY THE TAMIL NADU POLLUTION
CONTROL BOARD.

Filed by: Tamil Nadu Pollution Control
Board.

Date: 02.02.2023